



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
पुराना मिन्टो रोड, जाकिर हुसैन कॉलेज के पास,
नई दिल्ली-110002



संख्या 1-11/2018-प्रशासन एवं कार्मिक

दिनांक: 20.08.2018

To,

All Ministries/Department of Government of India,
Central Public Sector Undertakings, Statutory & Autonomous Bodies.

Sub:- Filling up of the posts of Assistant in TRAI Headquarter, New Delhi on deputation on foreign service terms.

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The Organization proposes to prepare a panel for filling up of the **vacant posts of Assistant in its headquarter, New Delhi** on deputation on foreign service terms, initially for a period of two years. The details of posts and their qualification/ experience etc, are as under:-

Name of Post →	ASSISTANT
Pay Level:	Pay Level-6 Rs. 35400-112400 in Pay Matrix as per 7 th CPC plus allowances such as DA, HRA etc. as per Govt. Rules. [Pre-revised PB-2 Rs.9300-34800+ GP Rs. 4200/-]
Eligibility criteria:	Officials of Central Government, Central Public Sector Undertakings and Statutory and Autonomous bodies:- (i) Holding equivalent post OR (ii) Ten (10) years of regular service in the PB-1 Rs. 5200-20200+GP Rs.1900 (Under 6 th CPC) [Revised in Level-2 as per 7 th CPC] with working knowledge of computer.

3. The appointment will be made on deputation on foreign service terms and will be governed by the instructions issued by the DoP&Trg. OM No. 6/8/2009-Estt. (Pay II) dated 17th June, 2010, as amended from time to time. **The maximum age for appointment on deputation shall in no case exceed 56 years on the date of closing of applications in TRAI.**

4. All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (**can be downloaded from TRAI's website www.trai.gov.in**) along with attested copies of ACRs/APARs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for to the **Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L. Nehru Marg (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 17th September, 2018.**

Yours faithfully,

(S. P. Bhatta)
Senior Research Officer (A&P)
Tel: 23664-213/Fax:23233017

Internal circulation for information:-

1. Sr. PPS to Secretary, TRAI
2. All Principal Advisors/Advisors [HQ] & [ROs], TRAI.
3. JA (IT) - with a request to upload the same in the TRAI website.
4. Notice Board.